3/1 / 1919

## **Declaration of Assets and Liabilities**

Year....2021-22......

I,...RATAN KUMAR RATAN,... son of .. Jitendra Prasad Singh, aged 39 yrs,

belonging to..... Bihar legislative Assembly, Patna..... service and presently working

as ......Junior Clerk....., Bihar Legislative Assembly, Patna give herein below the

details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and

dependants\*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			Ruchi kumar	Lakshya	NIL	NIL
(i)	Cash	10,000=00	15,000/-		-	-
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	S.B.I Saving A/C Rs. 1,16,000/- BOI - 23,600/-	-	-		-
(iii)	Bonds, Debentures and Shares in companies	Sahara India-53,400/-	<u>-</u>	-	-	
(iv)	Other financial institutions, NSS, Postal	LIC Policy - 3,00,000/-	LIC Policy - 2,50,000/-		Ţ	-
	Savings, LIC Policies, etc		13,142/- yearly			
(v)	Motor Vehicles (details of make, etc.)	Splander +		-	-	<u>-</u>
(vi)	Jewellery (give details of weight and value)	20 gm Gold	50 gm Gold 100 gm Silver	10 gm gold		-
(vii)	Other assets, such as values of claims / interests	_	-	_		<u>-</u>

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	-	- 100	-	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	Thana No-493 khata-279 khesra-1679 Rakwa-6.25 Disimal Rs-1,68,000/-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			-	_	
(v)	Others (such as interest in property)	· ·	-		-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 15-11-2021
(a)	(i) Loans from Banks	SBI BVM Branch Patna	6,00,000/-
	(ii) Loans from financial institutions	<u>-</u>	-
	<ul><li>(iii) Government Dues:</li><li>(a) dues to departments dealing with government accommodation</li></ul>	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	_	
	(e) dues to departments dealing with government transport		

	(including aircraft and helicopters)		
	(f) Other dues, if any	-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No - BJKPR9948G	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	=	-

## **Personal Detail** C. GPF/CPF/PRAN No. :- PTS/BLA-1189 (M/F)Gender (DD/MM/YY) 8 2 9 3 1 Date of Birth 1 0 (A/B/C)Class/Group :- Bihar Legislative Assembly, Junior clerk Cader (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District **BHAGALPUR**

I hereby declare that the above details are true to the best of my knowledge and belief.

Place:....Patna..... Date:. 1.4:02:2022

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.